

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Arbitration Appeal No.08 of 2010

Manas Kumar Mallick & Another ... Appellants
Versus
E.C.I. Engineering and Constructions Co. Ltd. & Others
... Respondents

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellants : Mr. Indrajit Sinha, Advocate
For the Respondents : Mr. Gautam Rakesh, Advocate

Order No.16 Dated- 24.06.2020

Heard the parties through video conferencing.

Learned counsel for the respondents prays for time.

Prayer for time is allowed as the last chance.

List this case four weeks after the lockdown period is over.

Though this appeal has been admitted yet the lower court records have not yet been called for.

Call for the lower court records.

(Anil Kumar Choudhary, J.)